

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 47 OF 2017 & IA NO. 05 OF 2017

APPEAL NO. 87 OF 2017

AND

APPEAL NO. 12 OF 2018 & IA NO. 501 OF 2019

Dated : 28th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member**

In the matters of:

**APPEAL NO. 47 OF 2017 & IA NO. 05 OF 2017 AND
APPEAL NO. 87 OF 2017**

GRIDCO Limited ... Appellant(s)

Versus

NTPC Ltd. & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. R. K. Mehta
Ms. Himanshi Andley

Counsel for the Respondent(s) : Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya for R-1

Mr. Sethu Ramalingam for R-2
(for A. No. 87 of 2017)s

APPEAL NO. 12 OF 2018 & IA NO. 501 OF 2019

NTPC Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. S. Venkatesh
Ms. Nishtha Kumar
Mr. Vikas Maini

Counsel for the Respondent(s) : Mr. R. K. Mehta

Ms. Himanshi Andley for R-1

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **04.11.2019**.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/mkg